

No.A-12023/1/2018-Ad.IV
Government of India
Ministry of Corporate Affairs

'A' Wing, 5th floor, Shastri Bhawan,
New Delhi-110001
Dated: 30 May, 2018.

To

1. Registrars General of All High Courts.
2. Secretaries to Government of India, All Ministries/Departments of the Government of India
3. All Chief Secretaries to the State Government/Union Territories.
4. Registrar, National Company Law Appellate Tribunal.
5. Secretary, National Company Law Tribunal.
6. Secretary, CCI.
7. Chairperson, IBBI

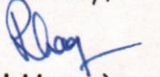
Sub: Filling up of 4 posts of Judicial Member in the National Company Law Tribunal (NCLT) - inviting applications for.

Sir,

In continuation of this Ministry's circular of even number dated 12th April, 2018 on the subject mentioned above (copy enclosed). I am directed to state that last date of submitting online application (available on portal <https://apptrbmembermca.gov.in>) has been extended from 30th May, 2018 to **11th June, 2018 till 5:30 PM**. Print out of the applications after final submission on online portal duly completed and through proper channel, wherever applicable, should reach Shri Amar Singh Meena, Director, Ministry of Corporate Affairs, Room No 530, A 'Wing, 5th floor, Shastri Bhawan, New Delhi-110001 latest by **26th June, 2018**.

2. Those who have already applied earlier within the previously stipulated time, need not apply again. Other terms and eligibility conditions as stated in the above mentioned circular dated 12.04.2018 will remain the same.

Yours faithfully,



(Riazul Haque)

Under Secretary to the Govt. of India
Tele. No. 23381349

Copy to:

1. All officers at the Headquarters of the Ministry of Corporate Affairs, New Delhi.
2. Technical Director, NIC, DoPT with the request to upload the vacancy circular on the DoPT's website.
3. E governance Cell, Ministry of Corporate Affairs with the request to upload the vacancy circular on the website of the Ministry.